## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH DISTRICT : ROHINI COURTS : DELHI

## ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	То
1.	Sh. Neeraj Kumar S/o Sh. Baljeet Singh EC- 79311734	Orderly in the Office Pool, Admn. Branch-III, North District, Rohini Courts, Delhi.	Orderly in the Court of undersigned.
2.	Sh. Ravi S/o Sh. Raja Babu EC- 17267128	Orderly in the Office Pool, Admn. Branch-III, North District, Rohini Courts, Delhi.	Orderly in the Court of undersigned.
3.	Sh. Durga Prasad S/o Lt. Sh. Trilok Chand EC- 10346573	Orderly in the Office Pool, Admn. Branch-III, North District, Rohini Courts, Delhi.	

Note:-1. The above named officials are hereby stand relieved from their respective place of posting & further directed to join their transferee stations forthwith.

2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the entry official as per rules.

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Principal District & Sessions Judge North District : Rohini Courts : Delhi. Dated, Delhi the

No. \_\_\_\_\_F2N(2)/Admn./T&P/(North)/RC/2023 D Copy forwarded for information and necessary action to :-

- 1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
- 2. Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
- 3. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
- 4. Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
- 5. The Sr. AOJ/AOJ/Branch In-charge, Administration I & II, Tis Hazari Courts, Delhi.
- 6. The Sr. AOJ/AOJ/Branch In-charge, Administration, North District, Rohini Courts, Delhi.
- 7. 'Official concerned, North District, Rohini Courts, Delhi.
- 8. Dealing Official, Admn. I & II, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
- 9. Web-Site, Computer Committee, Rohini Courts, Delhi.
- 10. Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
- 11. Personal Office of the Ld. Principal Distrct & Sessions Judge (North).
- 12. Facilitation Center, Rohini Courts, Delhi.
- 13. Record Officer, (RTI), North District, Rohini Courts, Delhi.
- 14. Dealing Official, Lavers Seat, Admn. I, Tis Hazari Courts, Delhi.
- 15. Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.

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Branch In-Charge, Admn. Branch, North District : Rohini Courts : Delhi.